

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.208 – IA 497 of 2020  
Item No.209 – IA 498 of 2020  
Item No.210 – IA 311 of 2022  
Item No.211 – IA 114 of 2023  
In  
CP(IB) 116 of 2017

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Allahabad Bank  
V/s  
Gujarat Foils Ltd

.....Applicant

.....Respondent

**Order delivered on 15/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rashesh Sanjanwala, Sr. Adv. a/w.  
Mr. N. P. Udernani, Adv. & Mr. Parth Shah, Adv.  
For the Liquidator : Mr. Mayur Jugtawat, Adv.  
: Mr. Maulik Nanavati, Adv. for State Tax Officer  
Mr. A.V. Nair, Adv. for RPFC, EPFO

**ORDER**

**IA 497 of 2020 & IA 498 of 2020**

Learned Counsel for the Liquidator appeared. Learned Counsel for the petitioner appeared. Pleadings are complete.

List for hearing on 03.05.2023

**IA 311 of 2020**

Learned Counsel for the Liquidator appeared.

List for further consideration on 03.05.2023

**IA 114 of 2023**

Learned counsel for the applicant appeared. Learned Counsel for respondent no.2 appeared and seeks time to file reply. It is to be filed within two weeks'.

List for further consideration on 03.05.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**